

conducting radiotherapy since it violated the safety norms required to conduct such tests; and

(b) if so, what are the reasons for not banning other clinics which are not following the prescribed rule?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir. As the Institution has not fulfilled the relevant radiation safety related requirements, the AERB issued a directive to ensure that the institution complies with all the requirements.

(b) AERB Monitors the radiation safety status of all hospitals by periodic review of safety reports from these hospitals and through inspections. The Board initiates appropriate regulatory action against those hospitals violating the safety provisions.

AERB has issued in June 1995 directives to the following five (5) hospitals to enforce the provisions of the Radiation Protection Rules, 1971, in view of the violations observed during the inspections carried out by the team appointed by AERB:

1. Medical College Hospital, Calcutta.
2. S.S.K.M. Hospital, Calcutta.
3. R.G. Kar Medical College Hospital, Calcutta.
4. N.R.S. Medical College Hospital, Calcutta.
5. Chittaranjan National Cancer Centre, Calcutta.

Suitable follow-up action are being taken in all the above cases.

Trade in Vital Human Organs

502. SHRI TRILOKI NATH CHATURVEDI:
DR. MURLI MANOHAR JASHI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in Swatantra Chetna of 15th May, 1995 published from Allahabad and Aaj of 5th May, 1995 and Prayagraj Times of 5th May, 1995 regarding trade in vital human organs and if so, what are the details thereof;

(b) how many such cases have come to notice. State-wise during the past one year;

(c) the action taken together with details of persons involved; and

(d) the number of foreigners who were treated by private *, Is in Tamil Nadu and Karnataka for kidney ailments including kidney transplant?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

खाद्यान्न, उपभोक्ता वस्तुओं और पेयजल की उपलब्धता

503. श्री अनन्त राम जायसवाल : क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर भारत में, विशेषकर, बिहार और उत्तर प्रदेश में उन गांवों की संख्या कितनी है जहां खाद्यान्न, अन्य उपभोक्ता वस्तुएं और पेयजल उपलब्ध नहीं है,

(ख) क्या सरकार ने उक्त वस्तुओं को तत्काल उपलब्ध कराने और इन गांवों को इन वस्तुओं की सामान्य आपूर्ति सुनिश्चित करने हेतु कोई कदम उठाये हैं, और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है तथा इस संबंध में सरकार द्वारा अब तक की गई कार्रवाई का क्या परिणाम निकला है?